

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 687 of 2016

Odisha State Legal Services Authority* *Petitioner

Ms. Mrinalini Padhi, Advocate

-versus-

State of Odisha and others* *Opposite Parties

Mr. Ishwar Mohanty

Additional Standing Counsel

**CORAM:
THE CHIEF JUSTICE
JUSTICE M.S. RAMAN**

**ORDER
12.01.2023**

Order No.

07. 1. An affidavit has been filed by Opposite Party Nos.1 & 2 on 24th November, 2022. Ms. Mrinalini Padhi, learned counsel appearing for the Petitioner states that she will file a note of submissions in response to the said affidavit and serve it on learned counsel for the State before the next date.
2. List on 21st March, 2023.

***(Dr. S. Muralidhar)*
*Chief Justice***

***(M.S. Raman)*
*Judge***